NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

IA 4373/2023 in C.P. (IB)/1387(MB)2017

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **ERICSSON INDIA PRIVATE LIMITED V/s RELIANCE COMMUNICATIONS LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 4373/2023 –

1. Mr. Suyesha Kakarla, Advocate i/b M/s. Apex Law Partners appeared for the Applicant.
2. Ms. Kriti Kalyani, Advocate i/b Shardul Amarchand Mangaldas & Co. appeared for the RP.
3. One final opportunity is granted to the Applicant to have instructions from the client.
4. List this IA on **28.11.2023** for hearing.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna